

4

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1264/1996

Tuesday, this the 10th day of December, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Rajan Tiwari,
Son of Sh. Brahamanand Tiwari,
R/o 678, Lodi Road Complex,
New Delhi

...Applicant

(By Dr. D.C. Vohra, Advocate)

-Versus-

1. Union of India through
the Secretary,
Ministry of Environment &
Forests, Paryavaran Bhawan,
C.G.O. Complex,
Lodi Road,
New Delhi.
2. The Director,
National Museum of Natural
History, Barakhamba Road,
(FICCI Building),
New Delhi.

(By Sh. N.S. Mehta, Senior Standing Counsel)

The application having been heard on 10.12.1996
the Tribunal on the same day delivered the following:

ORDER

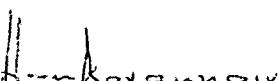
CHETTUR SANKARAN NAIR (J), CHAIRMAN

Applicant seeks a direction to respondents to
grant him *in situ* promotion. Sh. Mehta, learned
standing counsel appearing for respondents submitted
that the Government themselves will examine the matter
and pass appropriate orders within three months from
today. We record the submission and dispose of the
application. No costs.

Dated, this the 10th day of December, 1996.


(K. MUTHUKUMAR)
Member (A)

/as/


(CHETTUR SANKARAN NAIR, J.)
Chairman